

ANNEXURE-7

MATIZ METALS PRIVATE LIMITED

**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
Category: List of Operational creditors (Government Dues); Date of Commencement of CIRP: September 30, 2022; List of Creditors as on October 21**

S.No	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual claims that may be set-off	Amount of claims not admitted	Amount of claims for verification	Remarks, if any	
	Department	Government	Date of Receipts	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Whether related party?						% of voting rights of Creditor, if applicable
0			0-			0								



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